

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

For information of Nationalized banks

This is for information that the following fixed deposit, maturing during the period from 01.06.2019 to 15.06.2019 will be available to nationalized banks for the period indicated against each of them. The branch of Nationalised banks enlisted with the Registry of Supreme Court of India are invited to offer highest rate of interest for the same.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.29,56,119/-, plus interest	02.06.2019	Six months
2	Rs.1,29,458/-, plus interest.	04.06.2019	One year
3	Rs.2,00,000/-, plus interest	05.06.2019	90 days
4	Rs.10,16,052/-, plus interest	07.06.2019	91 days
5	Rs.3,00,000/-, plus interest	09.06.2019	91 days
6	Rs.6,59,669/-, plus interest	10.06.2019	One year
7	Rs.6,59,669/-, plus interest	10.06.2019	One year
8	Rs.15,99,621/-, Plus interest	11.06.2019	91 days
9	Rs.26,66,504/-, plus interest	11.06.2019	Six months
10	Rs.45,00,000/-, plus interest Rs.42,00,000/-, plus interest Rs.7,00,000/-, plus interest	12.06.2019 12.06.2019 19.06.2019	All for Six months
11	Rs.8,43,095/- (Rupees Eight Lakh Forty Three Thousand and Ninety Five), plus interest	12.06.2019	91 days
12	Rs.2,00,00,000/- (Rupees Two Crore), plus interest	14.06.2019	91 days

Dated: 21.05.2019


(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India